

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:619
ANSWERED ON:22.11.2000
POST BASED ROSTERS
BUTA SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the DOPT has introduced `Post Based Rosters` in place of `Vacancy Based Rosters` for implementing reserving system w.e.f. July 2, 1997;
- (b) if so, reasons for the same;
- (c) whether while introducing `Post Based Rosters` in place of `Vacancy Based Rosters` the process of indentifying excesses/shortages if any in class I, II, III and IV category of services under the Ministry of Social Justice and Empowerment and all the autonomous/Statutory Organizations, Attached/Subordinate Offices and Public Sector undertakings was undertaken as prescribed under para (5) of the DOPT O.M. no.36012/2/96-Estt. (Res) dated July 2, 1997;
- (d) if so, indicate excesses/shortages found in all the above category of services as on July 2, 1997; and
- (e) whether the `Post Based Rosters` are introduced in place of `Vacancy Based Rosters` without completing the process of indentifying excesses/shortages if any as prescribed under the above referred O.M.; and
- (f) if not, reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) Yes, Sir.
- (b) The post based rosters were introduced keeping in view the fact that the reservation of jobs for backward classes i.e. SCs/STs/OBCs should apply to posts and not to vacancies.
- (c) Yes, Sir.
- (d) The information is being collected, and will be laid on the Table of the House.
- (e)&(f) The `Post Based Rosters` are introduced in place of `Vacancy Based Rosters` after completing the process of identifying excesses/shortages as prescribed under the above referred O.M. No.36012/2/96-Estt. (Res) dated July 2, 1997.